

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 822/2018
M.A No. 888/2018**

New Delhi, this the 20th day of February, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Alka Rawal
Aged about 57 years,
CDPO in Govt. of NCT of Delhi
W/o. Sh. K. V. Rawal,
R/o. 148, Sukhdev Vihar,
New Delhi – 25.
2. Subhash Chand Gautam,
Aged about 51 years,
CDPO in Govt. of NCT of Delhi
S/o. Sh. Surajmal Gautam,
R/o. O-29/A5, Dilshad Garden,
Delhi – 95.
3. R. K. Dhanwana
Aged about 52 years,
CDPO in Govt. of NCT of Delhi
S/o. Sh. Ganpat Rai
R/o. 75/5581, Regar Pura,
Karol Bagh, New Delhi – 5.
4. Sheodan Singh
Aged about 58 years,
CDPO in Govt. of NCT of Delhi
S/o. Late Nihnnami Ram,
R/o. 1373, Amar Colony,
East Gokul Pur,
Shahdara, Delhi – 94.
5. Dipika Mamgain
Aged about 54 years,
CDPO in Govt. of NCT of Delhi
D/o. Sh. Kapil Mamgain
R/o. C-2/36, Mangal Apartment,
Vasundhara Enclave, Delhi – 96.
6. Premoday Khakha
Aged about 46 years,
CDPO in Govt. of NCT of Delhi
S/o. Sh. Bimal Dan Khakha,

R/o. UGF-B, Plot No. 82-83,
Shakti Enclave, Burari, Delhi-84.

...Applicants

(By Advocate : Mr. Anil Singal)

Versus

1. Union of India,
Through its Secretary,
Ministry of Women and Child Development,
Government of India, 6th Floor, 'A' Wing,
Shastri Bhawan, New Delhi – 110 001.
2. Govt. of NCT of Delhi
Through its Chief Secretary,
Delhi Secretariat, New Delhi.
3. Secretary,
Department of Social Welfare and,
Department of Women and Child Development,
GLNS Complex, Delhi Gate, New Delhi.
4. The Director,
Department of Women and Child Development
1, Pandit Ravi Shankar Shukla Lane,
K. G. Marg, New Delhi. ...Respondents

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J) :

M.A No. 888/2018 :

The M.A filed for joining together is allowed.

O.A No. 822/2018 :

2. It is the contention of counsel for applicants that the respondents are going to hold DPC very soon without considering the case of the applicants for promotion to the post of Senior Superintendent. He also stated that the applicants have already completed seven years of service in the post of Superintendent / CDPOs.

3. On query in regard to the applicants having made any representations, the counsel for applicants answered in negative. Accordingly, the applicants are directed to prefer representations to the respondents within seven days from today and as counsel for applicants stated that respondents are going to hold DPC shortly, the respondents are directed to take decision on the representations of the applicants within 15 days from the date of receipt of representations along with a certified copy of this order and till they take a decision on the representations of the applicants, the DPC shall not be convened.

4. Accordingly, the O.A is disposed of. It is made clear that nothing has been commented on the merits of the case.

Order Dasti.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/